

**GOVERNMENT OF INDIA
MINISTRY OF COMMUNICATIONS
DEPARTMENT OF TELECOMMUNICATIONS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2619
TO BE ANSWERED ON 25TH MARCH, 2022**

**PERMISSION BY FOREIGN COMPANIES FOR BROADBAND SERVICES
THROUGH SATELLITE**

2619 SHRI SANJAY RAUT:

Will the Minister of Communications be pleased to state:

- (a) whether it is a fact that many foreign companies have approached Government to seek permission to start broadband services through space satellite in the country; and
- (b) if so, the details thereof and Government's response thereto?

ANSWER

**MINISTER OF STATE FOR COMMUNICATIONS
(SHRI DEVUSINH CHAUHAN)**

(a) & (b) Recently, the following Indian companies having collaboration with foreign satellite operators have approached Department of Telecom (DoT) and submitted their proposals for offering Satellite Based Communication services including broadband services in India.

SN	Name of the entity which has approached DoT
1	OneWeb India Communication Private Limited- Application received for issue of Global Mobile Personal Communication by Satellite (GMPCS) Authorization under Unified-license with National Long Distance (NLD) Authorization already obtained from DoT.
2	Jio Satellite Communication Services- Application received for issue of GMPCS Authorization under Unified-license.
3	M/s. Nelco Limited - Application received for issue of experimental license.
4	M/s Starlink Satellite Communications Private Limited - Application received for issue of experimental license.

The applications are considered under the extant rules.
